



comments thereon. Their working as well comments shall be placed before this bench on the next date of hearing.

6. In the meanwhile, the Respondent company is directed to convene Annual General Meeting for adoption of account till 31.03.2024 and shall provide copy of annual account for all those years along with copy of Auditors & Directors report thereon to the Petitioner.
7. List this matter on **08.07.2024** at **2:30 p.m.**

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna